IN THE HIGH COURT OF BOMBAY AT GOA. LD-VC-CW-370 of 2020 WITH LD-VC-OCW-197 of 2020 WITH LD-VC-OCW-198 of 2020

Nazario Sebastiao Pinto

...Appellants.

Vs Captain Sufumal Hiralal Keswani and ors.Respondents.

Shi R. Menezes, Advocate for the respondent no.9.

Coram:- DAMA SESHADRI NAIDU, J. Date:4th December 2020.

P.C.

Despite his best efforts Shri V. Menezes, could not communicate what he wanted to because his connection has very low brandwidth. Neither can I see him nor can I hear him though his picture on screen was found frozen.

2. Post the matter on 7.12.2020.

DAMA SESHADRI NAIDU, J.

vn*